

R.P. 11/96

1/23.01.96

Hon'ble Mr. N.Sahu, Member (A)

SKJ

Adjourned to 27.02.1996.

Member
(N.Sahu)
Member (A)

2./ 27.2.96.

Hon'ble Mr. K.D. Saha, Member (A)

Adjourned to 19.4.96. *Max*

/CBS/

Max
(K.D. Saha)
Member (A)

3/19.4.96

None for the parties.

Time and again review petitions are being put up before the Bench. As the Review petitions are only considered by circulation it should not be listed before a Bench. The registry should take note of this and ensure that no further wrong placement of the R.A. before the Bench should be done. This wastes Court's time.

SKS

N.K.V.
(N.K.Verma)
Member (A)

RA- 11/96

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4./ 29.10.96. As ~~Shri~~ Hon'ble Shri A.K. Sinha, Member (J) has already retired and Hon'ble Shri N. Sahu, Member (A) is not member of this Bench, a Bench consisting of Hon'ble Shri K.O. Saha Member (A) and Hon'ble Shri D. Purkayastha Member (J) be formed and the record be circulated to the Members in chamber in accordance with rules.

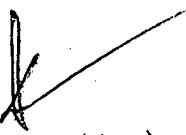
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(V.N. Mehrotra)
Vice-chairman

16.12.96

CM

The applicant, Shri Braj Nandan Prasad Singh 'Vikat', applied for review of the order dated 19.5.1995 passed by the Division Bench of the CAT, Patna in O.A.178/95 on the ground that the Review Selection Committee did not consider the case of the applicant in the light of the order of the Tribunal dated 16.11.1992 in O.A.247/90 and this was not brought to the notice of the Tribunal at the time of disposal of O.A.178/95 on 13.5.1995. Thereby he sought for review of the order. We have considered the Review Application as well as the order dated 19.5.1995 passed by the Division Bench of the CAT, Patna. It appears that he filed a Review Application well after expiry of the period of limitation on 29.12.95 seeking review of the order dated 19.5.95; but grounds stated in the petition for condonation of the delay do not constitute sufficient ground for condoning the delay as prayed for after lapse of six months. So, the review petition is barred by limitation and hence the Review Application is rejected.


(D. Purkayastha)
Member (J)


(K.D. Saha)
Member (A)